

bathing ghats, community toilets at Pamba and Sabrimala. Total expenditure of Rs. 326 lakh (including state's share) has been reported till date.

**Environmental clearance for coal mining projects of Coal India Ltd.**

†2975. MISS ANUSUIYA UIKEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of coal mining projects of Coal India Ltd. Pending for approval with the Ministry;

(b) the details of new proposals and proposals for expansion pending for approval, project-wise;

(c) the date of their receiving and the period of their pendency along with the reasons therefor; and

(d) whether Government will consider to approve the said pending projects of coal mining in order to meet the shortage of coal in national interest?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) A total of 13 coal mining projects of M/s. Coal India Ltd., which include 6 new projects and 6 projects for expansion, are awaiting environmental clearance for varying durations, under the Environmental Impact Assessment (EIA) Notification 2006. These projects have not been accorded environmental clearance as on date due to non-submission of complete information in their Environmental Impact Assessment (EIA) Environmental Management Plan (EMP) Reports, inadequate information on critical environmental parameters, non-compliance of the procedures of the Environmental Impact Assessment (EIA) Notification 2006 and Circulars of the Ministry, etc. by Coal India companies.

(d) The EIA Notification 2006 provides for a time limit of 105 days for taking a decision after receipt of complete information from the project proponents.

**Report on damage to environment due to over  
exploitation of Bellary mines**

2976. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

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†Original notice of the question was received in Hindi.